

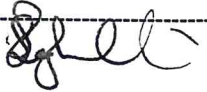
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ **16.1.18**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

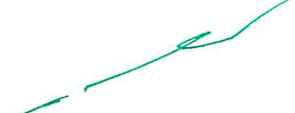
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 64/BB/2017	-	For filing reports	230/ 232	Emulex Communications Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Adambi 9900039859	Petitioner	

ORDER

Counsel for the Petitioner is present. Report from ROC & RD is awaited.
Assistant from OL Office is present. He requested time for filing report of
OL. Matter is listed on 07.02.2018 for reports of ROC & RD and OL.


Member (T)


Member (J)